

यातायात जाम की समस्या के बारे में बात करना चाहता हूँ। यह समस्या न केवल स्थानीय निवासियों के लिए परेशानी का कारण है, बल्कि यह जिले के विकास में भी बाधा उत्पन्न कर रही है।

जैसा कि हम जानते हैं, शेखपुरा जिला अपने ऐतिहासिक और सांस्कृतिक महत्व के लिए जाना जाता है। लेकिन, बुधौली चौक के पास यातायात जाम की समस्या इस जिले के विकास को प्रभावित कर रही है।

शेखपुरा के बुधौली चौक के पास की मुख्य सड़क काफी संकीर्ण होने की वजह से लोगों को परेशानी हो रही है। इसी सड़क से होकर पटना, नालंदा, लखीसराय, जमुई जिलों को जोड़ने वाली सड़कें जाती हैं। इसी मार्ग से होते हुए बाबा भोलेनाथ की नगरी देवघर के लिए हजारों की संख्या में छोटी एवं बड़ी गाड़ियाँ गुजरती हैं।

मैं आपके माध्यम से सरकार से अनुरोध करता हूँ कि इस बुधौली चौक से गिरिहिंडा होते हुए कॉलेज मोड़ तक एक एलिवेटेड ब्रिज का निर्माण करने के लिए उचित कदम उठाए। यह न केवल यातायात जाम की समस्या को कम करेगा, बल्कि यह जिले के विकास में मदद करेगा।

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Shambhu Sharan Patel: Shri M. Mohamed Abdulla (Tamil Nadu), Dr. V. Sivadasan (Kerala), Dr. John Brittas (Kerala), and Dr. Sasmit Patra (Odisha).

Demand to withdraw the decision to disinvest Vizag Steel Plant

SHRI ANIL KUMAR YADAV MANDADI (Telangana): Sir, the Cabinet Committee on Economic Affairs (CCEA), in 2021 accorded 'in principle' approval for 100 per cent disinvestment of Government of India's shareholding in Rashtriya Ispat Nigam Limited (RINL) also known as Vizag Steel Plant.

The people of erstwhile united Andhra Pradesh had demanded the Steel Plant by raising slogans '*Vizaga ekku, Andhralu hakku*'. Giving due respect to the people's sentiments, Shrimati Indira Gandhi, the then Prime Minister, laid the foundation stone for this Steel Plant in 1977. The plant was commissioned in year 1992. Sixty-four villages sacrificed their land, which came to about 22,000 acres. More than 16,000 people got displaced in order to build this plant. Government, citing loss incurred by the Vizag Steel Plant over the last few years, has taken the decision to disinvest, which is not in the interest of people and steel plant. There are no captive mines for the Vizag Steel Plant. In order to run its plant at its full strength, it has to import iron

ore at a higher cost. Instead of opting for privatization, the Government must take efforts to supply required raw material to the Vizag Steel Plant including supply of Iron ore through the National Mineral Development Corporation. The people are agitated by the decision of the Government to disinvest the Vizag steel Plant. Workers of the Vizag Steel Plant and people across various fields are agitating against the Centre's decision on the Vizag Steel Plant. A *padayatra* was also organised in this regard. Considering the sentiments expressed by the people, I urge the Government to withdraw its decision to disinvest the Vizag Steel Plant.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Anil Kumar Yadav: Shri M. Mohamed Abdulla (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri R. Girirajan (Tamil Nadu), Shri A. A. Rahim (Kerala), Shri Sandosh Kumar P (Kerala), Shri Subhas Chandra Bose Pilli (Andhra Pradesh), Shri Ashok Singh (Madhya Pradesh), Shri Meda Raghunadha Reddy (Andhra Pradesh) and Dr. Sasmit Patra (Odisha).

Demadn to address the problems of water scarcity in Bengaluru

SHRI H. D. DEVEGOWDA (Karnataka): Sir, with your kind permission, I would like to speak while sitting, and express my concerns about the drinking water problem in Bengaluru city. Last week, as the House was not actually functioning, I was unable to mention this issue. Now, today, you are kind enough to give me the permission to express what I wanted to raise last week.

Bengaluru city's population is 145 lakhs. Today 30 TMC of water is required to see to it that people get sufficient drinking water. Today, the issue is so worse. Once Bengaluru city is called, as my friend sitting here knows, the City of Lakes. So many lakes were there. Now, all have been destroyed. I don't want to blame anybody. I appointed a committee when I was Minister. Lakshman Rao, son of N. Madhav Rao Dewan, gave a special Report on how to protect all the lakes. But everything is gone. With folded hands, I would like to appeal to the Government of India for this. I have brought it to the notice of the Union Minister and the hon. Prime Minister how Karnataka is suffering today. Unscrupulous private operators, who once charged Rs.1200 per load of water, are now charging Rs.3000 per lorry. If four or five people are there, in a family, they have to spend Rs.20,000 per month. Where do they bring it from? Unscrupulous people are today harassing the normal citizens for drinking